सभ्यक महोदय : भाप इन के साथ बजाय सगड़ा करने के भपने मुख्य मंत्री को समझा वीजिये कि सब को भेजा करें।

श्री झटल बिहारी बाजपेथी: घष्यक्ष जी धगर डी गम के वाले इसी तरह का सर्कृतर जारी कर देगे तो हमारे कांग्रेसी सिवो को बैसा लगेगा। ... (अथवधान)

क्राध्यक्त महोदय: मैंने उन को कहा है कि ब्राप के साथ न झगड़े। ब्रपने मुख्य मही को समका द। ऐसी चीके करनी भी हो तो सरकारी चिट्ठी पर न किया करे।

(iii) Alleged partisan broadcasts by the All India Radio

SHYAMNANDAN SHRI MISHRA (Begusarai): Sir, under rule 377, I have to refer to certain broadcasts that ате being made by the All India Radio these days. It is most amazing and sickening to hear the All India Radio broadcasting the highly partisan and malicious remark of the Prime Minister -I should say, rather, of Shrimati Indira Gandhi against the Opposition Parties made at party conferences and elsewhere. Shrimati Indira Gandhi has, of late, been carrying on a vilification campaign against the Opposition Parties in her public utterances. Among other things, she has been accusing the Opposition of having a global tie-up which means even doubting their patriotism. It is most extraordinary that the All India Radio which is a public institution, built with a huge amount of public money, should be so blatantly exploited for party purposes and it should behave as if it is the mouth-piece of Shrimati Indira Gandhi and her party.

The tirade against the Opposition carried on the All India Radio is strident and repeated of late and sometimes in the morning the first item you hear after the prayers is the remarks of Shrimati Gandhi against the Opposition Parties. We demand, therefore, that this campaign by the All India Radio should be stopped immediately

and those officers who have been responsible for this sinister propaganda against the Opposition Parties be brought to book.

SHRI DINEN BHATTACHARYYA (Serampore): They should be promoted.

SHRI SHYAMNANDAN MISHRA: The Minister for Information & Broadcasting has got nothing to say about it? He is here.

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI I. K. GUJ-RAL): You will agree with me that this is one of the generalised statements that our Shyamnandan friend, Shri normally does and he has not said anything specific. He knows very well that All India Radio like the newspapers do give out news. Whatever the Prime Minister might have said-on that there may be or may not be political differences with the Opposition Parties-but the question is that the media tries to give the news. Whenever my friend, Shri Shyamnandan Mishra says something, it also comes.....

SHRI SHYAMNANDAN MISHRA:
No, no. It is completely wrong. All India
Radio must not be used for Party
propaganda and for broadcasting Shrimati Gandhi's speeches on the Party's
forums and other conferences. She is
only making them as a Party leader.

श्री श्रटल बिहारी बाजपेयी (ग्वालियर) श्रध्यक्ष जी, श्रभी प्रधान मंत्री 1 मर्ट को कानप्र गयी थी। वह कांग्रेम पार्टी की मभा थी, मरकारी मभा नहीं थी। मगर उसे भी टी० थी० पर दिखाया गया, उनके भाषण के हिस्से रेडियो पर सुनवाये गये। यह वही विचारधारा है जो पार्टी श्रीर राज्य को एक कर रही है। श्रीमती रिदरा गांधी कांग्रेम की नेत्री के नाते बोले हमें कांई धापिन नहीं है। लेकिन वह रेडियो पर नहीं श्रा सकता। श्रगर आप रेडियो पर कांग्रेम की नेत्री के नाते उन का भाषण देंगे नो विरोधी लोगों के नेता श्रों का भाषण भी श्राप को देना चाहिये।.... (श्र्यक्षाम)

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श्रभ्यक्ष महोक्य : शाप ने एक बात कर ली, मिश्रा जी, तो उन को भी करने दीजिये।

SHYAMNANDAN MISHRA: It is completely wrong to say that our remarks against the Prime Minister are also broadcast over the All India Radio . . (Interruptions) Our remarks against the Prime Minister and other Ministers are completely left out.

SHRI I. K. GUJRAL: My friend, Prime Minister is concerned . . . Vaipavee has said that speeches made at the Party forums should the forums organized by the Parties is that our remarks against should not be given any news value. I Minister and her Party think that is wrong is not . . . (Interruptions).

भी स्थामनस्थन मिश्र . जी हा हम लीकी के रिमार्क्स भी वह श्रीडकास्ट करने है प्राडम मिनिस्टर भीर उन की पार्टी के खिलाफ !

श्री श्रदल बिहारी बाजपेयी प्रवान मनी के भाषण के हिस्से भेडियो पर मनाये गये। न्युज बेना बात प्रलग है। काग्रेस की न्यवदीजिये माथ ही क़ौर पार्टियो की न्यून भी दीजिये।

श्राध्यक्ष महोदय . भ्राप शान्ति से मृनिये, दिमयान मेन उठिये।

13 hrs.

SHRI I. K. GUJRAL: The basic point is that whenever ber of the public says something which you have broadcast? makes news. naturally, it has to be covered-it is not issue where it is spoken ---wherever it is spoke.

I will give examples. One is: two Cong (O) recently held a conference in Gaya. We covered it. As a matter of tact, my friend sent a telegram asking me to cover it. We did it. We projected the news . . .

SHRI SHYAMNANDAN MISHRA: No, no.

SHRI I. K. GUJRAL: Secondly, 13 LSS/73-10

in mind that not only the Cong. (O) Con ference but the Jana Sangh conferences. whenever speeches are made there, are also covered by the All India Radio. I am not on the defensive. One thing I will say that this is the policy of the All India Radio that any news wherever it is made will be projected.

Matters under

Rule 377

Secondly, I may say that so far as the

SHRI SHYAMNANDAN not be broadcast . . . (Interruptions) My The vituperative attack on the Oppofriend Shri Vajpayee has said that the sition made by the Prime Minister-is it speeches made by the Prime Minister on to be broadcast by the AIR. Our demand the Prime should also be The issue basically broadcast That is never done.

> SHRI I K. GUJRAL: Whenever my friend makes remarks which have news value and which is not something of a tirade naturally, we will project it . . . (Interruptions) I just now told you how we covered the Gaya session of the Cong (O) . . .

> SHYAMNANDAN MISHRA: SHRI That is something different.

> SHRI I. K. GUJRAL: We similarly covered the Jana Sangh conference held at Kanpur . . .

SHRI SHYAMNANDAN MISHRA: somebody, particularly, What about the remarks made by the the Prime Minister or any eminent mem- Prime Minister against other Parties which

> SHRI DINEN BHATTACHARYYA: You did not cover CITU conference. Only 3 or 4 days after the Prime Minister went there, all her speeches were covered day in and day out ... (Interruptions)

SHRI I. K. GUJRAL: Naturally when the Prime Minister, the head of the Government and the chosen leader of the country, announces something, it is always one the policy. That is why you would see thing more. I think my friends may keep that not only the All India Radio but Shri I. K. Gujral]

ail the newspapers, even the Motherland which belongs to my friend's Party . . .

SHRI ATAL BIHARI VAJPAYEE: It does not belong to my Party.

SHRI I. K. GUJRAL: I am glad my friend started denouncing it.

SHRI ATAL BIHARI VAJPAYFE: Motherland belongs to all.

SHRI I. K. GUJRAL: That is the basic issue. For instance, whatever specches the Prime Minister made yesterday or day before yesterday, you would find that they have got the same coverage on the Radio as it has got in all the newspapers. Naturally, the nation and the country want to know what is our policy.

SHRI SHYAMNANDAN MISHRA The analogy of newspapers is completely This is an institution built with public funds...(Interruptions)

13.03 hrs.

ORISSA STATE LEGISLATURE (DELEGATION OF POWERS) BILL

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT: I beg to move\* that the Bill to confer on the President the power of the Legislature of the State of Orissa to make laws, as passed by Rajya Sabha, be taken ino consideration.

various legislative measures' that may be necessary in respect of the State. would be even more difficult in situations requiring emergent legislation. The Bill, therefore, seeks to confer on the President the power of the State Legislature to make laws in respect of the State. It has been the normal practice to underin relation to the take such legislation State under the President's Rule and the present Bill is on the usual lines. Provision has been made for the constitution of a Consultative Committee, consisting of Members of Parliament in this regard Provision is also being made to empower Parliament to direct modifications in the laws made by the President, if considered necessary.

I request the honourable House to accept the legislative proposal before it.

MR SPEAKER: Motion moved:

"That the Bill to confer on the President the power of the Legislature of the State of Orissa to make laws, as passed by Rajya Sabha, be taken into consideration."

SHRI DINESH JOARDER (Malda): This subject of take-over of the administration of the State of Orissa us also the dissolution of the Assembly came up in this House as also in the Rajya Sabha a few days back and it was widely condemned by all sections of both the Houses

The necessity of the Bill originates from the Proclamation issued on 3rd March The House is aware that in the Pro- 1973 under Art. 356 of the Constitution clamation dated the 3rd March, 1973, in by the President on the basis of a highly relation to the State of Orissa, the Presi-politically motivated report of the Goverdent has declared that the powers of the nor, Mr. Jatti, whereby the power of State Legislature shall be exercised by or self-rule of the people of that State was under the authority of Parliament. How- snatched away by the Congress Governever, in view of the otherwise busy sche- ment of the Centre for the obvious reason dule of the two Houses, it would be that the ruling Congress Party has lost its difficult for Parliament to deal with the majority in the State Assembly. Article

<sup>\*</sup>Moved with the recommendation of the President.